

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	EX 37/2018 (SUMMONS)		Aralagadda Pampapati S/o Aralagadda Pandurangaiah <b>Vs</b> R. Mallikarjunareddy S/o R. Ragavareddy	BHEEMAGOUDA
2	O.S. 264/2014 (EVIDENCE)		Madala Venkateshwarllu <b>Vs</b> Sovereign Distillary Limited, Singapur, Tq. Sindhanur taken over by United Spirits Ltd., Bangalore	M. Amaregouda
3	O.S. 37/2015 (EVIDENCE) IA/1/2015		Mallappa So Sabappa Nayak <b>Vs</b> Tirumal Rao So Khande Rao	M. AMARE GOUDA
4	O.S. 59/2015 (EVIDENCE) IA/1/2015		K.Sudheer So Satyanarayan <b>Vs</b> Smt.B.Ananthlaxmi Wo Satyanarayan	MUTTAYALA RAO
5	M.V.C. 22/2016 (EVIDENCE)		Smt. Sarala Wo Chandrasekhar @ Malipatil @ Chandru <b>Vs</b> Umesh So Shankar	J.RAYAPPA
6	O.S. 160/2016 (EVIDENCE) IA/1/2016		Sri.Mallula Venkateshwar Rao S/o Musalaiah <b>Vs</b> Sri.Lamani Narayanappa S/o Hemalappa	K VEERANAGOUNDA
7	O.S. 167/2016 (EVIDENCE)		Alla Jaya Amaranath Reddy S/o Prasadreddy <b>Vs</b> Yankappa S/o Kariyappa Yati	KALMANGI AMAREGOUDA
8	O.S. 250/2016 (EVIDENCE)		Smt.Shakuntalamma D/o Late Sanna Sharanagouda <b>Vs</b> Sharanamma D/o Basanagouda	V.A.PATIL
9	O.S. 265/2016 (EVIDENCE)		Smt. Nirmala W/o. Shivalingayya <b>Vs</b> Sharanayya	SRI SHASHIDHARGOUDA KELUR
10	M.V.C. 533/2016 (EVIDENCE)		Smt. Lakshamma W/o yanka reddy sliyas Venkat reddy <b>Vs</b> Venkatesh G.T S/o Timmaiah	J.RAYAPPA
11	M.V.C. 106/2017 (EVIDENCE)		Smt. Sridevi W/o Chandrakanth <b>Vs</b> S.Sanjanna S/o Chinna Rangappa	SRIDHAR KULKARNI

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12	O.S. 28/2017 (EVIDENCE) IA/1/2017		Shankrappa S/o Basappa <b>Vs</b> Satyagouda S/o Late Naganagouda	BALASWAMY
13	O.S. 47/2017 (EVIDENCE)		Smt.Savitramma W/o Late Bheemangouda <b>Vs</b> M.Lokanagouda S/o Veerangouada	SREEDHAR SESHADRIGIRI KULKARNI
14	M.C. 31/2017 (EVIDENCE)		Smt.Meenakshi W/o Basavaraj Palled <b>Vs</b> Basavaraj S/o Late Ayyappa Palled	VEERESH GOUDA
15	O.S. 92/2017 (EVIDENCE)		Smt. Basamma W/o Gurupadaiah swamy <b>Vs</b> Capton Yogananda S/o Gurupadaiah swamy	M. AMARE GOUDA
16	O.S. 96/2017 (EVIDENCE) IA/1/2017		Lokamma W/o Bheemanna Beseti <b>Vs</b> Amamma W/o Adeppa	LINGARAJ HALAPUR H
17	O.S. 170/2017 (EVIDENCE) IA/1/2017		Savitha Samaja Kshaurika/Kshaurikara Sangha <b>Vs</b> Hadapada Samaja	GSRK reddy
18	O.S. 179/2017 (EVIDENCE)		M Ramesh S/o M Nagappa <b>Vs</b> Yamanurappa S/o Sabu Naik	M. AMARE GOUDA
19	O.S. 5/2018 (EVIDENCE) IA/1/2018 IA/2/2018 IA/3/2018		Chaitra D/o Rangareddy Gorebal <b>Vs</b> Rangareddy S/o Yankappa Alias Venkappa Gorebal	VEERESH PANNUR
20	O.S. 13/2018 (EVIDENCE) IA/1/2018		Sharanamma W/o Virupakshi <b>Vs</b> Mallappa S/o Basappa Chiniwal	VEERESH PANNUR
21	O.S. 53/2018 (EVIDENCE) IA/1/2018		B. Suryachandra Rao S/o Venkataramana <b>Vs</b> Pasumarthy Neelagiri S/o Ramarao	G.S.R.K. Reddy
22	M.V.C. 212/2018 (EVIDENCE)		Kum.Shantha D/o Bagappa <b>Vs</b> Siddanna S/o Adappa	MD.JAFFER
23	M.V.C. 252/2018 (EVIDENCE)		Khadar Basha S/o Husen Nayak <b>Vs</b> Narasayya.J S/o Somaiah	Srinivas Badi

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C.V. Sanath

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24	O.S. 142/2018 (EVIDENCE)		Avupati Bhrahmam S/o Avupati Apparao <b>Vs</b> Avupati Venkateshwar Rao Alias Venkatarao Alias Venkataratnam S/o Avupati Apparao	SREEDHAR SESHADRIGIRI KULKARNI
25	O.S. 150/2018 (EVIDENCE)		Pushpa W/o Late Panduranga Shastri <b>Vs</b> Krishna Shastri S/o Late Subba Shastri	Sayed Jameel
26	M.V.C. 358/2018 (EVIDENCE)		Earamma w/o Late. Kalasappa <b>Vs</b> Doddabasappa alias Doddabasava s/o Shankarappa Gudaduru	VIRUPAKSHAPPA MALIPATIL
27	O.S. 181/2018 (EVIDENCE)		Veerasha Samy Hiremath S/o Gurubassayya <b>Vs</b> Sharabayya Hiremath S/o Jambayya	KALMANGI AMAREGOUDA
28	O.S. 192/2018 (EVIDENCE)		Subash S/o B. Sangappa <b>Vs</b> B. Sangappa S/o Basappa	M. AMARE GOUDA
29	M.V.C. 129/2019 (EVIDENCE)		Smt. Anusha W/o Late Sanna Ramanna <b>Vs</b> Hanumantappa S/o Tippanna	Sharanayya Swamy
30	M.C. 33/2019 (EVIDENCE)		Pampapathi S/o Nagappa Ambler <b>Vs</b> Laxmi W/o Pampapathi Ambler	KALMANGI AMAREGOUDA
31	M.V.C. 234/2019 (EVIDENCE)		Pakeerappa S/o Earappa <b>Vs</b> Basavaraj S/o Mallappa	K. Shekargouda
32	M.V.C. 235/2019 (EVIDENCE)		Rangamma @ Gangamma W/o Garjappa <b>Vs</b> Basavaraj S/o Mallappa	K. Shekargouda
33	O.S. 113/2019 (EVIDENCE) IA/1/2019		Channabasava H.R S/o Amareshappa <b>Vs</b> Sharanappa S/o Raddeppa Talavar	K VEERANAGOUNDA
34	O.S. 173/2019 (EVIDENCE)		Harigopal S/o Narayanaswamy <b>Vs</b> Yankappa S/o Earappa Aliyas Hire Earappa	H. Ramanagouda

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

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35	O.S. 88/2020 (EVIDENCE) IA/1/2020		Santosh Aliyas Santoshi D/o Late Shantilal W/o Basavalingappa <b>Vs</b> Chandanabai W/o Late Shantilal Shet	Santosh Virupaxgouda patil
36	O.S. 118/2020 (EVIDENCE)		Chandragouda S/o. LAte. Mudukanagouoda <b>Vs</b> M. Nageshwar rao S/o. Yankanna	SREEDHAR SESHADRIGIRI KULKARNI
37	L.A.C. 3/2017 (ARGUMENTS)		Ningappa S/o Yamunappa <b>Vs</b> The Special Land Acquisition Officer	RAGHU D.T.
38	R.A. 17/2019 (ARGUMENTS)		M Apparao S/o Ammanna <b>Vs</b> Narasappa S/o Basappa	VIRUPAKSHA MALIPATIL
<b>Cases listed below are adjourned due to Covid 19</b>				
39	O.S. 13/2014 (SUMMONS)	<b>18-01-2021</b>	BASAPPA SAJJAN <b>Vs</b> MOHAMMED FAROOQ AND ANOTHER	S.B.HIREGOUDAR
40	EX 186/2014 (SUMMONS)	<b>18-01-2021</b>	THE S B I <b>Vs</b> GOVINDAYYA	N.RAMANGOUDA N.RAMANGOUDA
41	O.S. 363/2014 (SUMMONS)	<b>18-01-2021</b>	Prabhuraj <b>Vs</b> B Mrtyalarao Urf Ratanraj	Shridhar Kulkarni Advocate Sindhanur
42	ELEC.C 1/2016 (SUMMONS) IA/1/2016	<b>18-01-2021</b>	Smt.Khuresh Banu Wo Chanda Sab Mullur <b>Vs</b> Sindhanur Zilla Panchyat Election Officer, Sri. TC Giriesh working as APMC secretary Sindhanur.	M. AMARE GOUDA
43	O.S. 198/2016 (SUMMONS) IA/1/2016	<b>18-01-2021</b>	Smt.Hampamma first W/o Late Yankappa Gundad <b>Vs</b> Virupanna @ Virupanagouda S/o Yankappa Gundad	M. AMARE GOUDA
44	EX 21/2017 (SUMMONS)	<b>18-01-2021</b>	Sri.Eswarappa S/o Ramangouda <b>Vs</b> The Land Acquisition Officer	M.SHASHIKANT
45	S.C. 17/2018 (SUMMONS)	<b>18-01-2021</b>	STATE BANK OF INDIA represented b y the Branch Manager Nikhil Singh <b>Vs</b> Bhogappa S/o Bhagappa	N. Koteshwara Rao

**SENIOR CIVIL JUDGE AND JMFC, SINDHANUR****C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
46	M.C. 29/2018 (SUMMONS)	<b>18-01-2021</b>	Dyavappa S/o Rudrappa <b>Vs</b> Nill	Prashanth Kumar C
47	EX 26/2018 (SUMMONS)	<b>18-01-2021</b>	Kariyappa S/o Bheemamma <b>Vs</b> Karnataka Power Transmission Corporation Ltd.	K VEERANAGOUNDA
48	EX 34/2018 (SUMMONS)	<b>18-01-2021</b>	M Venkateshwara Rao S/o Subhashchandrabose <b>Vs</b> P Sathyanarayana S/o Veeraraju	INDUVASI SUNIL KUMAR
49	S.C. 4/2019 (SUMMONS)	<b>18-01-2021</b>	State Bank Of India Represented by its Branch Manager <b>Vs</b> K Bahavani W/o Satyababu	BASAVARAJ HULIHYDER
50	O.S. 67/2019 (SUMMONS)	<b>18-01-2021</b>	T. Ajeeth S/o T. Nagaraj his natural mother Smt. Vishalakshi W/o T. Nagaraj <b>Vs</b> T. Nagaraj S/o Late T Parasappa	S.G.K
51	O.S. 77/2019 (SUMMONS)	<b>18-01-2021</b>	The UCO Bank <b>Vs</b> Smt. Thangamma W/o Sharanappa Ballari	SREEDHAR SESHADRIGIRI KULKARNI
52	S.C. 26/2019 (SUMMONS)	<b>18-01-2021</b>	Karnataka Gramina Bank <b>Vs</b> Hussainappa S/o Shekharappa	SHRIDHAR ABKARI
53	O.S. 89/2019 (SUMMONS) IA/1/2019	<b>18-01-2021</b>	Shivaram S/o Hulugappa Hsekatigi <b>Vs</b> K. Trinath S/o Ramarao	INDUVASI SUNIL KUMAR
54	O.S. 136/2019 (SUMMONS)	<b>18-01-2021</b>	Ashalata Sardar W/o Late Pulin Sardar <b>Vs</b> Montu Sardar S/o Pulin Sardar	KANDAGAL AKBAR
55	S.C. 29/2019 (SUMMONS)	<b>18-01-2021</b>	Karnataka Gramina Bank <b>Vs</b> Sri Viajayaraju P S/o Narashihamurthy	BASAVARAJ HULIHYDER
56	R.A. 44/2019 (SUMMONS)	<b>18-01-2021</b>	AmareshKadbur S/o Adappa <b>Vs</b> ChituriBojamma W/o Shivaprasad	VIJAYABHASKAR REDDY
57	O.S. 163/2019 (SUMMONS)	<b>18-01-2021</b>	UCO Bank <b>Vs</b> Chidanadappa S/o Basappa Kuntoji	SREEDHAR SESHADRIGIRI KULKARNI

**SENIOR CIVIL JUDGE AND JMFC, SINDHANUR****C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
58	EX 53/2019 (SUMMONS)	<b>18-01-2021</b>	Basavaraj S/o Yamanappa <b>Vs</b> The Branch Manager, Reliance Insurance Co. Ltd.,	BASAVARAJ BAPPUR
59	R.A. 9/2020 (SUMMONS) IA/1/2020	<b>18-01-2021</b>	Smt. Shantabai W/o Basavaraj <b>Vs</b> Smt. Shamshunnisa Begum W/o Khasimsab	Sharanayya Swamy
60	EX 9/2020 (SUMMONS)	<b>18-01-2021</b>	Moulasab S/o Doresab <b>Vs</b> Hanumantray S/o Ramojappa	BHEEMAGOUDA
61	S.C. 5/2020 (SUMMONS)	<b>18-01-2021</b>	Karnataka Gramina Bank <b>Vs</b> FakeerappaGorawar S/o Mallappa	K VEERANAGOUNDA
62	O.S. 76/2020 (SUMMONS)	<b>18-01-2021</b>	Karnataka Bank Ltd <b>Vs</b> Sri. Sharanappa S/o Sanna Durgappa	M. AMARE GOUDA
63	O.S. 77/2020 (SUMMONS)	<b>18-01-2021</b>	Karnataka Bank Ltd., <b>Vs</b> Sri. Mahadevappa S/o Yamanappa	M. AMARE GOUDA
64	S.C. 9/2020 (SUMMONS)	<b>18-01-2021</b>	State Bank of India <b>Vs</b> Syed Nazim Raza S/o Syed Magdum	BASAVARAJ HULIHYDER
65	S.C. 10/2020 (SUMMONS)	<b>18-01-2021</b>	State Bank of India <b>Vs</b> Khaja Hussain S/o Imamsab	BASAVARAJ HULIHYDER
66	M.C. 21/2020 (SUMMONS)	<b>18-01-2021</b>	Smt. Lekana Aliyas B. Roopa W/o Manjunatha patil <b>Vs</b> Nill	INDUVASI SUNIL KUMAR
67	O.S. 101/2020 (SUMMONS)	<b>18-01-2021</b>	Sri. Basavaraj S/o Kalayanappa H <b>Vs</b> Smt Lakshmiddevamma W/o Ramalingayya	M. AMARE GOUDA
68	M.A. 5/2020 (SUMMONS)	<b>18-01-2021</b>	Duddupadi Srinivas S/o. Venkata Rao <b>Vs</b> Smt. Sunkavalli Varalakshmi W/o. Ammairaju	VIRUPAKSHA MALIPATIL
69	O.S. 136/2020 (SUMMONS)	<b>18-01-2021</b>	Smt. Amaramma W/o Late Nagareddeppa <b>Vs</b> Doddanagouda S/o Nagareddeppa	BB Chandrashekar

**SENIOR CIVIL JUDGE AND JMFC, SINDHANUR****C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 15-12-2020**

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70	EX 28/2020 (SUMMONS)	<b>18-01-2021</b>	Gudimetal Sudha W/o. Prabhakarreddy <b>Vs</b> Siddamma W/o. Ayyappa @ Ayyanagouda	Sharanayya Swamy
71	O.S. 180/2020 (SUMMONS)	<b>18-01-2021</b>	Sriram S/o Adi Narayana <b>Vs</b> Sri. Tammaneedi Satya Narayan S/o Soorya Narayan	N.V.Gasti
72	M.C. 54/2020 (SUMMONS)	<b>18-01-2021</b>	Smt. Deepa W/o Rameshkumar Hugar <b>Vs</b> Rameshkumr Hugar S/o Vasanthkumar Hugar	SREEDHAR SESHADRIGIRI KULKARNI
73	O.S. 190/2020 (SUMMONS)	<b>18-01-2021</b>	State Bank of India <b>Vs</b> Devaraj S/o Sharanegowda	H. Basavaraj
74	EX 15/2014 (NOTICE)	<b>18-01-2021</b>	SYNDICATE BANK BRANCH JAWALGERA <b>Vs</b> RADHAKRISHNA TRADERS POTNAL	RM RM
75	EX 47/2014 (NOTICE)	<b>18-01-2021</b>	THE BR MANAGER SBI <b>Vs</b> AYYAPPA AND OTHERS	MOHAN DESHPANDE N.RAMANGOUDA
76	EX 54/2014 (NOTICE)	<b>18-01-2021</b>	State Bank of India, Sindhanur <b>Vs</b> Uppalappa	NRG
77	O.S. 56/2014 (OBJECTION)	<b>18-01-2021</b>	Sarojamma <b>Vs</b> Gangamma	Rajashekar Advocate
78	EX 81/2014 (NOTICE)	<b>18-01-2021</b>	SHARANAPPA <b>Vs</b> DODDA MALLAPPA	SANTOSH V PATIL
79	EX 109/2014 (NOTICE)	<b>18-01-2021</b>	PALAKURTHI SUBBA RAO <b>Vs</b> BURGAPALLI DAIVATANAM AND OTHERS	SANTOSH V PATIL M AMAREGOUDA
80	EX 120/2014 (NOTICE)	<b>18-01-2021</b>	CANARA BANK <b>Vs</b> K RAMARAO	M AMAREGOUDA
81	EX 122/2014 (NOTICE)	<b>18-01-2021</b>	STATE BANK OF INDIA SINDHANUR <b>Vs</b> VEERANAGOUDA	N.RAMANGOUDA N.RAMANGOUDA
82	EX 166/2014 (NOTICE)	<b>18-01-2021</b>	BASAVARAJ <b>Vs</b> NAGARAJ AND ANOTHER	N.RAMANGOUDA

**SENIOR CIVIL JUDGE AND JMFC, SINDHANUR****C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
83	EX 175/2014 (NOTICE)	<b>18-01-2021</b>	SATHYAVATHI OTHERS <b>Vs</b> RABBANI ANOTHER	VKH MARIBASANGOUDA
84	O.S. 230/2014 (OBJECTION)	<b>18-01-2021</b>	KHAJABI <b>Vs</b> HUSSAINBEE	HN GUDI SK
85	O.S. 265/2014 (OBJECTION)	<b>18-01-2021</b>	Sirigeri Gopal Reddy <b>Vs</b> Sovereign Distillery Limited, Singapur, Tq. Sindhanur taken over by United Spirits Ltd., Bangalore	M. Amaregouda
86	O.S. 148/2016 (NOTICE)	<b>18-01-2021</b>	Smt.Parvathamma W/o Lingappa <b>Vs</b> Amarappa S/o Late Hanumantha, Havaladar	M.KALINGAPPA
87	M.V.C. 491/2016 (OBJECTION)	<b>18-01-2021</b>	Smt. Geeta Aliyas Pooja W/o Late Rajsekharaiiah <b>Vs</b> Mehaboob S/o Alla Sab	U. Basavanta Rao
88	O.S. 24/2017 (OBJECTION) IA/2/2017 IA/1/2017	<b>18-01-2021</b>	Smt.Hire Durgamma W/o Ammanna Hebbalaru <b>Vs</b> Shivagyanappa S/o Shivarayappa	SREEDHAR SESHADRIGIRI KULKARNI
89	EX 14/2017 (NOTICE)	<b>18-01-2021</b>	N.Srinivas S/o Late Tatayya <b>Vs</b> Mudukappa S/o Timmaraddeppa Abbigeri	SREEDHAR SESHADRIGIRI KULKARNI
90	FDP 12/2017 (OBJECTION)	<b>18-01-2021</b>	Mallamma W/o Late Narasappa <b>Vs</b> Rarayappa S/o Late Sanna Kariyappa	M. AMARE GOUDA
91	O.S. 45/2018 (OBJECTION)	<b>18-01-2021</b>	Smt. Hussainbee W/o late Rasool sab <b>Vs</b> Smt. Khaja bee W/o late Shameed sab	SHRIDHAR ABKARI
92	EX 16/2018 (OBJECTION)	<b>18-01-2021</b>	Vakalapudi Satyanarayana S/o Buchi Venkatrayadul <b>Vs</b> Chebro Sriramulu S/o Naganna	VIJAYABHASKAR REDDY
93	O.S. 79/2018 (OBJECTION)	<b>18-01-2021</b>	Santosh Kumar S/o Kondayya Shetty <b>Vs</b> Ramakrishna Reddy S/o Narayana Reddy	C VEERESH



**SENIOR CIVIL JUDGE AND JMFC, SINDHANUR****C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
94	O.S. 146/2018 (OBJECTION) IA/1/2018	<b>18-01-2021</b>	Parvathamma W/o Basavarajswamy <b>Vs</b> Hiremallyya S/o Peddayya	Urkundappa
95	EX 43/2018 (NOTICE)	<b>18-01-2021</b>	UCO Bank <b>Vs</b> Moulabee W/o Md Umar Sab	SREEDHAR SESHADRIGIRI KULKARNI
96	EX 2/2019 (NOTICE)	<b>18-01-2021</b>	Basavaraj S/o Shivanappa Gorlooti <b>Vs</b> The Divisional Controller	BASAVARAJ BAPPUR
97	O.S. 11/2019 (OBJECTION)	<b>18-01-2021</b>	Yamanamma W/o Veerappa Alias Mudukappa Kumbar <b>Vs</b> Mudukappa S/o Yamanappa Kumbar	KALMANGI AMAREGOUDA
98	O.S. 43/2019 (OBJECTION)	<b>18-01-2021</b>	Bank of Baroda <b>Vs</b> CNS Corporattion Ltd.,	M. AMARE GOUDA
99	EX 15/2019 (NOTICE)	<b>18-01-2021</b>	Shekharappa S/o Thimmanna Dasar <b>Vs</b> Krishna S/o Subba Shastri	KALMANGI AMAREGOUDA
100	EX 27/2019 (NOTICE)	<b>18-01-2021</b>	K.Lakshmanrao S/o Rayudu <b>Vs</b> Smt. Siddamma W/o Veeresh	Prashanth Kumar C
101	R.A. 25/2019 (NOTICE)	<b>18-01-2021</b>	Kumar Nilesh Karmakar S/o Late Vijayakrishna Karmakar <b>Vs</b> Smt. Pusparani W/o Amul Sarkar	LINGARAJ HALAPUR H
102	O.S. 107/2019 (NOTICE) IA/1/2019	<b>18-01-2021</b>	Sri. Hire Lingappa S/o Karilingappa Kurbar <b>Vs</b> Huligemma W/o Karilingappa	Basavaraj Bavital
103	M.V.C. 286/2019 (OBJECTION)	<b>18-01-2021</b>	Alluri Subba Rao S/o Alluri Krishan Rao <b>Vs</b> Chenna Reddy S/o Adinarayana Reddy	ABDUL PATEL
104	R.A. 30/2019 (NOTICE) IA/1/2019	<b>18-01-2021</b>	G.Umesh S/o Earappa <b>Vs</b> Jagadish S/o Tippanna	G.S.R.K. Reddy
105	O.S. 119/2019 (WRITTEN STATEMENT)	<b>18-01-2021</b>	Sharada W/o Manjunath Patil <b>Vs</b> Jamadagni S/o Late Hanumappa	VIRUPAKSHA MALIPATIL
106	EX 38/2019 (OBJECTION)	<b>18-01-2021</b>	Venkata Narayana S/o Ramachandra <b>Vs</b> Sharanaiah S/o Shivaiah	BHEEMAGOUDA

**SENIOR CIVIL JUDGE AND JMFC, SINDHANUR****C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
107	O.S. 130/2019 (WRITTEN STATEMENT)	<b>18-01-2021</b>	Husenasab Mujavar S/o Nabeesab <b>Vs</b> The Secretary National Seed Corporation Ltd.,	M.K.Shekhar
108	O.S. 137/2019 (WRITTEN STATEMENT)	<b>18-01-2021</b>	Mudukappa S/o Earappa <b>Vs</b> Earappa S/o Mudukappa	BASAVARAJ GUDADUR
109	M.V.C. 397/2019 (NOTICE)	<b>18-01-2021</b>	Smt. Huchamma W/o Muthamma <b>Vs</b> Ramesh S/o Shivaraya	J.RAYAPPA
110	R.A. 7/2020 (OBJECTION) IA/1/2020	<b>18-01-2021</b>	Kalipad Mandal S/o. Dheerendranath Mandal <b>Vs</b> Sameerkanth Mandal S/o. Dheerendranatha Mandal	S.H.P Quadri
111	M.C. 5/2020 (NOTICE)	<b>18-01-2021</b>	Smt. Paddamma W/o Devappa Aliyas Devaraj <b>Vs</b> Devappa Aliyas Devaraj S/o Yankappa	Timmappa Desai
112	O.S. 55/2020 (WRITTEN STATEMENT)	<b>18-01-2021</b>	D. Murali S/o Venkatarao <b>Vs</b> Mallikarjun Patti S/o Veerappa Hatti	VIRUPAKSHA MALIPATIL
113	M.C. 17/2020 (NOTICE)	<b>18-01-2021</b>	Smt. Vasudevi W/o Eashappa Bankali <b>Vs</b> Eashappa S/o Basappa Bankali	Balaswamy
114	R.A. 26/2020 (OBJECTION) IA/1/2020 IA/2/2020	<b>18-01-2021</b>	Smt. Gangamma W/o Late Basanagouda <b>Vs</b> Smt.Amaramma W/o Umeshgouda	SREEDHAR SESHADRIGIRI KULKARNI
115	O.S. 81/2020 (NOTICE) IA/1/2020	<b>18-01-2021</b>	G. Jayanna S/o Shivaruddrappa <b>Vs</b> Shivappa S/o TArasaleppa Ujar	MD. JAFFER
116	M.V.C. 241/2020 (OBJECTION)	<b>18-01-2021</b>	Moulamma W/o Sabanna <b>Vs</b> Vijayakumar S/o Sharanappa	SHRINIVAS
117	M.V.C. 242/2020 (OBJECTION)	<b>18-01-2021</b>	Amaresh S/o Ramanna <b>Vs</b> Syed Farooq S/o Valisab	SHRINIVAS
118	EX 25/2020 (NOTICE)	<b>18-01-2021</b>	The Branch Manager <b>Vs</b> Yarakareddy Obulreddy S/o. Punna Reddy	G. Nagaraj

**SENIOR CIVIL JUDGE AND JMFC, SINDHANUR****C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
119	R.A. 40/2020 (NOTICE) IA/1/2020	<b>18-01-2021</b>	Rudragouda S/o. Virupanna Gudadur <b>Vs</b> Basanagouda S/o. Linganagouda	MOHAMMED ALI NAIK
120	EX 30/2020 (NOTICE)	<b>18-01-2021</b>	Smt. N. Suvarna Sudha W/o Raghunath Prasad <b>Vs</b> Smt. Mangayamma W/o Doddayya	SHRIDHAR ABKARI
121	O.S. 182/2020 (NOTICE) IA/1/2020	<b>18-01-2021</b>	K. Hanumantayya @ Hanumantayya <b>Vs</b> Naganagouda S/o. Shiddanagouda	Vijayalaxmi Hosamani
122	EX 31/2020 (NOTICE) IA/1/2020 IA/2/2020 IA/3/2020	<b>18-01-2021</b>	K Dhanalaxmi W/o. Ramakrishna <b>Vs</b> Sunkara Nageshwararao S/o. Gangaraju	LINGARAJ HALAPUR H
123	O.S. 14/2020 (APPEARANCE OF PARTY) IA/1/2020	<b>18-01-2021</b>	Smt. Neelamma W/o Late Sanganagouda <b>Vs</b> Smt. Ratnamma D/o Late Sanganagouda	Basavaraj Bavital
124	Misc 3/2020 (APPEARANCE OF PARTY) IA/1/2020	<b>18-01-2021</b>	Smt. Dyavamma W/o Late Narasappa <b>Vs</b> Ravindra Reddy S/o M. Tirupati Reddy	Basavaraj Bavital
125	O.S. 33/2020 (APPEARANCE OF PARTY)	<b>18-01-2021</b>	Nelamati Sunitha w/o Nelamati Bhaskar <b>Vs</b> N T Murali Krishna S/o N Ramachadra Rao	Bhojaraj
126	EX 4/2020 (APPEARANCE OF PARTY)	<b>18-01-2021</b>	Smt. Sridevi W/o Basavanneyya <b>Vs</b> Basavanneyya S/o Kumarswamy	C VEERESH
127	M.C. 9/2020 (APPEARANCE OF PARTY)	<b>18-01-2021</b>	Smt. Basavarajeshwari W/o. Nagaraj Shiraddi <b>Vs</b> Nagaraj Shiraddi S/o. Neelappa Shiraddi	Laxmikantreddy
128	R.A. 13/2020 (APPEARANCE OF PARTY) IA/1/2020	<b>18-01-2021</b>	Sri. Naresh S/o. Ankesh Rao <b>Vs</b> Amarappa S/o. Hire Sangappa	SHRIDHAR ABKARI
129	FDP 15/2014 (HEARING)	<b>18-01-2021</b>	HUCHAMMA <b>Vs</b> DEVAPPA MAGALAMANE AND OTHERS	KAG KAG

**SENIOR CIVIL JUDGE AND JMFC, SINDHANUR****C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
130	O.S. 400/2014 (HEARING) IA/1/2014	<b>18-01-2021</b>	Channamma Urf Narasamma Wo Sharabanna <b>Vs</b> Hampamma Wo Thimaredeppa	Vijaybhasker Reddy Advocate
131	EX 19/2016 (HEARING)	<b>18-01-2021</b>	Smt.Madhavi Wo Raghunath reddy <b>Vs</b> Sri.Narayanappa So Manappa Lamani	G.PAMPAPATHI
132	O.S. 223/2016 (A.D.R.)	<b>18-01-2021</b>	Yankanna S/o Late Mallappa <b>Vs</b> Makashi Mallappa S/o Rudrappa	J.RAYAPPA
133	S.C. 6/2017 (A.D.R.)	<b>18-01-2021</b>	State Bank of India <b>Vs</b> Shankrappa S/o Karibasappa	N Ramana Gouda
134	O.S. 174/2017 (A.D.R.)	<b>18-01-2021</b>	Devappa S/o Late Mallappa Kurbaru <b>Vs</b> Yankappa S/o Late Mallappa Kurbar	SHRIDHAR ABKARI
135	O.S. 39/2018 (A.D.R.) IA/1/2018	<b>18-01-2021</b>	B Vijayalakshmi W/o Late B Venkata Prasad <b>Vs</b> B Venkataramanamma W/o Late Surya Rao	N Ramana Gouda
136	M.V.C. 14/2019 (A.D.R.)	<b>18-01-2021</b>	Waseem alias Aboobakar Siddiqui S/o Shahamid Sab <b>Vs</b> Yamanoora S/o Kariyappa	ABDUL PATEL
137	EX 18/2019 (A.D.R.)	<b>18-01-2021</b>	Anupama W/o N.Y. Gundurao <b>Vs</b> N. Y. Gundurao S/o Yallappa	SREEDHAR SESHADRIGIRI KULKARNI
138	M.V.C. 552/2019 (ISSUES)	<b>18-01-2021</b>	Smt. Fatheemabegum W/o. Late Mahiboobsab <b>Vs</b> Durgappa @ durgesh S/o. Amaresh since deceased y his legal heirs Smt. Renukamma W/o. Durugesh	BASAVARAJ BAPPUR
139	Misc 7/2018 (EVIDENCE) IA/1/2018	<b>18-01-2021</b>	Vijayalakshmi W/o Subba Rao <b>Vs</b> The Assistant Registrar Cooperative Societies and Sales officer	Santosh Virupaxgouda patil
140	FDP 23/2014 (AWAIT REPORT)	<b>18-01-2021</b>	BASAMMA <b>Vs</b> BASANGOUDA	SGMATH S G MATH

**SENIOR CIVIL JUDGE AND JMFC, SINDHANUR**  
**C.V. Sanath**  
**SENIOR CIVIL JUDGE JMFC, SINDHANUR**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
141	O.S. 359/2014 (ENQUIRY)	<b>18-01-2021</b>	Devendrappa So Mudukappa <b>Vs</b> Smt Mallamma Wo Late Hanmanthappa	M Kalingappa Advocate Sindhanur  MK
142	M.C. 49/2018 (COMPLIANCE)	<b>18-01-2021</b>	L Jyothi W/o L Panduranga <b>Vs</b> Lingampatti Panduranga S/o L Sathyanarayana	R.K. Nagaraj
143	M.C. 63/2018 (COMPLIANCE)	<b>18-01-2021</b>	G. Mallikarjuna S/o G. Umapathi Gouda <b>Vs</b> Aruna G. @ Gowri W/o G. Mallikarjuna D/o Veereshappa	L.R. Nagabhushana
144	Misc 3/2019 (ENQUIRY) IA/1/2019	<b>18-01-2021</b>	Channayya S/o Santhamurthi <b>Vs</b> The Special Land Acquisition officer/Asst. Commissioner	M. Shashikanth
145	FDP 2/2019 (ENQUIRY)	<b>18-01-2021</b>	N. Amaresha S/o N. Shivanagappa <b>Vs</b> Shivarajappa S/o Fakirappa Uralagaddi	SREEDHAR SESHADRIGIRI KULKARNI
146	M.C. 64/2019 (COMPLIANCE)	<b>18-01-2021</b>	Mallareddy S/o Thippanna <b>Vs</b> Smt. Sarojamma W/o Mallareddy	R. Veeresh
147	M.C. 86/2019 (COMPLIANCE)	<b>18-01-2021</b>	Sri. Basanagouda S/o Mallanagouda <b>Vs</b> Smt. Navya W/o Basanagouda	Basavaraj Bavital
148	R.A. 35/2020 (L.C.R.)	<b>18-01-2021</b>	Smt. Rajanbee W/o Alamsaab <b>Vs</b> Mahiboob Pasha S/o Meera Sab	SREEDHAR SESHADRIGIRI KULKARNI

**SENIOR CIVIL JUDGE AND JMFC, SINDHANUR**

**C.V. Sanath**

**SENIOR CIVIL JUDGE JMFC, SINDHANUR**

**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	C.C. 242/2019 (HEARING)		Through Turvihal PS <b>Vs</b> Kumar s/o Ambanna	APP
2	C.C. 39/2017 (FRAMING OF CHARGE OR PLEA)		State by Turvihal PS <b>Vs</b> Gurappa S/o Mudukappa	APP
3	C.C. 61/2018 (FRAMING OF CHARGE OR PLEA)		Turvihal PS <b>Vs</b> Manjunath	APP
<b>Cases listed below are adjourned due to Covid 19</b>				
4	C.C. 108/2019 (SUMMONS)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Amaresh S/o Basavantharaya Sankanal	APP
5	C.C. 281/2019 (SUMMONS)	<b>18-01-2021</b>	Through Turvihal PS <b>Vs</b> Shivappa S/o Mariyappa	APP
6	C.C. 320/2019 (SUMMONS)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Veerupangouda S/o Basangouda	APP
7	C.C. 239/2020 (SUMMONS)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Mallayyaswamy S/o Gurusiddayya Swamy	APP
8	C.C. 461/2020 (SUMMONS)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Hanumappa S/o Amarappa	app
9	C.C. 470/2020 (SUMMONS)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Manjunatha M/o Nagamma	app
10	C.C. 495/2020 (SUMMONS)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Bettaswami Aliyas Bettaswami S/o Bettayya	app
11	C.C. 496/2020 (SUMMONS)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Krishna Aliyas Krishna S/o Kanakappa	app
12	C.C. 497/2020 (SUMMONS)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Timmanagouda S/o Ramangouda	app
13	C.C. 498/2020 (SUMMONS)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Sureshgouda Aliyas Sureshgouda S/o Veerangouda	app

**SENIOR CIVIL JUDGE AND JMFC, SINDHANUR**

**C.V. Sanath**

**SENIOR CIVIL JUDGE JMFC, SINDHANUR**

**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	C.C. 499/2020 (SUMMONS)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Basavaraj S/o Govindappa	app
15	C.C. 500/2020 (SUMMONS)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Kalakappa Aliyas Kalakappa S/o Bhimappa	app
16	C.C. 55/2019 (OBJECTION)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Modin Sab S/o Khasim Sab	APP
17	C.C. 223/2019 (OBJECTION)	<b>18-01-2021</b>	Through Turvihal PS <b>Vs</b> Karilingappa S/o Doddappa	APP
18	C.C. 106/2020 (OBJECTION)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Chidanandappa S/o Pakkirappa	APP J.Rayappa
19	C.C. 109/2020 (OBJECTION)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Rajashekar S/o Shekarappa	APP J.Rayappa
20	C.C. 457/2020 (OBJECTION)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Madhyapati Bosa Aliyas Madhyapati Bhosa Aliyas M Venkatesh Narasimhamurthi S/o Suryanarayana	app
21	Crl.Misc. 584/2020 (NOTICE)	<b>18-01-2021</b>	Nirupadeppa S/o Kadabasappa <b>Vs</b> The Tahashildar, Sindhanur.	Hanumantappa Budival
22	C.C. 93/2019 (FRAMING OF CHARGE OR PLEA)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Mudukappa S/o Durugappa	APP
23	C.C. 14/2018 (COMPLIANCE)	<b>18-01-2021</b>	State by Turvihal PS <b>Vs</b> Veerupaxi alias Verupaxayya	APP

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani**  
**PRL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	O.S. 162/2020 (HEARING)		Smt. Sharada B Malagatti W/o Basanagouda <b>Vs</b> Kumari Girija D/o Late Devappa	H.Ramanagouda
2	O.S. 129/2011 (EVIDENCE)		Babusab <b>Vs</b> Smt. Bassamma	T.R. M.A.G.
3	O.S. 175/2015 (ARGUMENTS)		Muniyamma Wo Shivappa <b>Vs</b> Savrappa So Yallappa	J. Rayappa
4	O.S. 531/2016 (ARGUMENTS) IA/1/2016		Smt.Hampamma <b>Vs</b> Smt.Subhdramma	KALMANGI AMAREGOUDA
5	O.S. 130/2018 (ORDERS)		Palakshareddy S/o Nagareddy <b>Vs</b> Obireddy S/o Nagareddy	Shashikumar
6	O.S. 417/2020 (ORDERS) IA/1/2020		Vikas S/o. Dayanandayya <b>Vs</b> Shankrayya S/o. Virupayya	Balaswamy
<b>WRITTEN STATEMENT</b>				
7	O.S. 282/2020 (COGNIZANCE)		Smt. Amaramma W/o. Honnappa <b>Vs</b> Smt. Basamma W/o. Shivaputrappa	Ravikumar V.
8	O.S. 324/2020 (COGNIZANCE) IA/1/2020		Smt. Mahakalemma D/o. Basappa <b>Vs</b> Kamamma W/o. Late Hampappa	Nirupadeppa
9	O.S. 390/2020 (COGNIZANCE)		Smt. Lakshamma W/o Amarappa <b>Vs</b> Smt. Shanthamma W/o Lingangouda Policepatil	C VEERESH
10	EX 37/2009 (RESPONDENT EVIDENCE)		Shekaragouda <b>Vs</b> Pinamarthi Somaraju	N. Ramana gouda
<b>Cases listed below are adjourned due to Covid 19</b>				
11	O.S. 65/2016 (SUMMONS)	<b>30-01-2021</b>	Shankarappa So Rachappa, <b>Vs</b> Mallaiah So Doddappa Anegundi,	M.Kalingappa.



**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani**  
**PRL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	EX 49/2017 (SUMMONS)	<b>30-01-2021</b>	Smt.Earamma W/o Veerbhadrappa <b>Vs</b> Neelkantappa S/o Malkanagouda	M.D.Jaffer
13	O.S. 24/2018 (SUMMONS) IA/1/2018	<b>30-01-2021</b>	Raddeppa S/o Late Ishwarappa <b>Vs</b> Mallamma W/o Late Nagappa	Eshappa Desai
14	O.S. 192/2020 (SUMMONS) IA/1/2020	<b>30-01-2021</b>	Smt. Hussainamma W/o.Shamesab <b>Vs</b> Shivappa S/o. Lachamappa	Urukundappa
15	O.S. 276/2020 (SUMMONS) IA/1/2020	<b>30-01-2021</b>	Smt. Sudha W/o. Karegouda <b>Vs</b> Shekharreddy S/o. late Amareshappa	SREEDHAR SESHAGIRI KULKARNI
16	O.S. 366/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>30-01-2021</b>	Durgamma W/o Yamanurappa <b>Vs</b> Commissioner , CMC , Sindhanur	VIRUPAKSHA MALIPATIL
17	EX 27/2011 (NOTICE)	<b>30-01-2021</b>	Shriram Chits Br. Sindhanur <b>Vs</b> Veerabhadrappa.N	P.V.S. BGY
18	EX 40/2019 (NOTICE)	<b>30-01-2021</b>	UCO Bank <b>Vs</b> Basavantharaya Police Patil S/o Bheemanagouda Police Patil	SREEDHAR SESHAGIRI KULKARNI
19	O.S. 171/2020 (APPEARANCE OF PARTY) IA/1/2020	<b>30-01-2021</b>	Thimmappa S/o. Govindappa <b>Vs</b> Mahadevappa S/o. Yallappa	Thimmappa Dasar
20	O.S. 405/2020 (APPEARANCE OF PARTY)	<b>30-01-2021</b>	Smt. Gangamma W/o. Bheemanna <b>Vs</b> Sharanegouda S/o. Channangouda	Thimmappa Dasar
21	O.S. 408/2020 (APPEARANCE OF PARTY)	<b>30-01-2021</b>	Smt. Gouramma W/o. Amaresh <b>Vs</b> Sharanegouda S/o. Channanagouda	Thimmappa Dasar
22	O.S. 409/2020 (APPEARANCE OF PARTY)	<b>30-01-2021</b>	Smt. Durugamma W/o. Virupanna <b>Vs</b> Sri. Venkatesh S/o. Virupayya	R.Veeresh
23	Misc 80/2015 (HEARING)	<b>30-01-2021</b>	amaresh So Adappa Kadbur, <b>Vs</b> Vinayak Deshapande Manager,	VIJAYABHASKAR REDDY

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani**  
**PRL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	FDP 7/2016 (HEARING)	<b>30-01-2021</b>	Smt. Lingamma <b>Vs</b> Thogareppa	VIJAYABHASKAR REDDY
25	O.S. 12/2018 (HEARING)	<b>30-01-2021</b>	N. Narasimha Rao S/o Late Satyanarayana <b>Vs</b> The Deputy Commissioner, Raichur	M.D.Jaffer
26	Misc 67/2015 (EVIDENCE)	<b>30-01-2021</b>	Shamid Sab So Hussain Sab <b>Vs</b> Khaja sab So Hussain sab	M. Amaregouda
27	O.S. 375/2016 (EVIDENCE) IA/1/2016	<b>30-01-2021</b>	Smt.Nagamamma <b>Vs</b> Ningappa @ Lingappa	Anandkumar M
28	O.S. 234/2020 (EVIDENCE)	<b>30-01-2021</b>	Babu kabiraja S/o. Nikhinjo Kabiraja <b>Vs</b> Bikash Mandal S/o. Pancharam Mandal	Anandkumar M

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani**  
**PRL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>03:00-04:00 PM</b>				
1	C.C. 772/2020 (APPEARANCE OF ACCUSED)		State by Town PS <b>Vs</b> Nukal Dharmesh S/o Srinivas Rao	APP
2	C.C. 669/2017 (FRAMING OF CHARGE OR PLEA)		Town P.S. Sindhanur <b>Vs</b> Hemmanth Varma .T.	A.P.P. M. Amaregouda
3	P.C. 228/2015 (HEARING)		Indramma Wo Siddaramareddy, <b>Vs</b> Siddaramareddy So Shivangouda,	Thimmappa Dasar
4	C.C. 577/2016 (HEARING)		Town P.S. Sindhanur <b>Vs</b> Ambati Balaji	APP
5	C.C. 39/2017 (HEARING)		State by Town P.S <b>Vs</b> Chandrashekhar S/o Basanna Guggari	APP
<b>PRODUCTION OF DOCUMENT</b>				
6	CrI.Misc. 42/2018 (HEARING)		Nagaratna Alias Soubhagya W/o Chandrasekhar <b>Vs</b> Chandrasekhar Vishwakarma S/o Manappa	J. Rayappa
7	C.C. 867/2012 (EVIDENCE)		State of Karnataka <b>Vs</b> Gousala Veerashekhar raddy	A.P.P. D.V.
8	P.C. 235/2015 (EVIDENCE)		D.S.Kalmath So Siddayya Kalmath <b>Vs</b> Sri,Sri,Sri,1008 Jagdgur Siddalinga Mahaswamigalu,	GSRK reddy
9	CrI.Misc. 382/2017 (FOR SETTLEMENT)		Smt. Shobha alias Nikita W/o Shivakumar Angadi <b>Vs</b> Shivakumar Angadi S/o Gurulingappa Angadi	SREEDHAR SESHADRIGIRI KULKARNI
10	CrI.Misc. 340/2019 (NOTICE TO RESPONDENT)		Smt. Shobha alias Nikita W/o Shivakumar Angadi <b>Vs</b> Shivakumar Angadi S/o Gurulingappa Angadi	SREEDHAR SESHAGIRI KULKARNI

**Cases listed below are adjourned due to Covid 19**

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani**  
**PRL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	C.C. 692/2015 (SUMMONS)	<b>02-02-2021</b>	State by town P.S <b>Vs</b> Sharath Kumar Shetty So Subbanna Shetty	APP
12	C.C. 312/2016 (SUMMONS)	<b>02-02-2021</b>	State by Town P.S. <b>Vs</b> Mallikarjuna @ Deelar Malla @ Mugu Malla So Krishnappa	APP
13	C.C. 468/2017 (SUMMONS)	<b>02-02-2021</b>	Traffic P.S. Sindhanur <b>Vs</b> Dhamendra S/o. Ram Sumera	A.P.P.
14	P.C. 412/2012 (FINAL REPORT)	<b>02-02-2021</b>	Smt. Lakshmi <b>Vs</b> Virupakshi	DRN
15	P.C. 259/2016 (FINAL REPORT)	<b>02-02-2021</b>	Smt. Eramma W/o Mallappa Kurubar <b>Vs</b> Smt.Mudiyamma W/o Nagesh Amarapur	SREEDHAR SESHADRIGIRI KULKARNI
16	CrI.Misc. 1105/2017 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	Mabubee W/o Annusab <b>Vs</b> CMC	Nabi Sab
17	CrI.Misc. 255/2018 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	Kottur Basappa S/o Sagarappa Gaddi <b>Vs</b> CMC	Akbar Kandagal
18	P.C. 65/2019 (FINAL REPORT)	<b>02-02-2021</b>	Syed Ameenuddin Khadri @ Baba S/o Syed Nijamuddin <b>Vs</b> Syed Hussain Basha S/o Syed Mustafa	SHRIDHAR ABKARI
19	P.C. 183/2019 (FINAL REPORT)	<b>02-02-2021</b>	Dilipakumar Sakalecha Malikaru <b>Vs</b> Pranklin Malikaru pushpa Enterprises.	Chandrashekhar
20	P.C. 242/2019 (FINAL REPORT)	<b>02-02-2021</b>	Smt. Fathima W/o. N Ali Akbar <b>Vs</b> N Ali Akbar S/o. N Noor Ahmed Asharafi	M. Amaregouda
21	C.C. 1282/2019 (H.B.C)	<b>02-02-2021</b>	State by Traffic PS <b>Vs</b> Gundappa Halemam S/o Siddappa	APP

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**

**Sri.Shreyansh Doddamani**

**PRL CIVIL JUDGE AND JMFC, Sindhanur**

**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
22	Crl.Misc. 1787/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	Shivagyanappa S/o. Hanumanthappa <b>Vs</b> The Sanitary Inspector, Register of Birth and Deah, CMC Sindhanur	G. Amaregouda
23	Crl.Misc. 1801/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	Ningappa S/o. Ambanna <b>Vs</b> The Registrar of Birth and Deaths i.e. The Sanitary Inspector, CMC Office, Sindhanur	J. Rayappa
24	Crl.Misc. 1906/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	K Ramakrishna S/o. K Srinivas <b>Vs</b> The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	SHRINIVAS BADI
25	Crl.Misc. 1934/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	State by Sindhanur Town PS <b>Vs</b> Prakashappa S/o. Chatrappa Harijan	APP
26	Crl.Misc. 2169/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	N Sujatha W/o. N Govindan Rao <b>Vs</b> The Sanitary Inspector, i.e. Birth and Death Registrar, CMC, Sindhanur	M. Nagaraj
27	Crl.Misc. 2235/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	Jyothi W/o. Sangappa <b>Vs</b> The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	Chidanandappa D Udbal
28	Crl.Misc. 2277/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	Giriyamma W/o. Late Thippanna <b>Vs</b> The Registrar of Birth and Deaths, CMC Office, Sindhanur	G. Amaregouda
29	Crl.Misc. 2356/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	Shamamma W/o. Chatrappa Harijan <b>Vs</b> The Registrar of Birth and Deaths, CMC Office, Sindhanur	N. Ramesh
30	Crl.Misc. 2357/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	Shamamma W/o Chatrappa Harijan <b>Vs</b> The Registrar of Birth and Deaths, CMC, Office, Sindhanur	N. Ramesh

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**

**Sri.Shreyansh Doddamani**

**PRL CIVIL JUDGE AND JMFC, Sindhanur**

**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	Crl.Misc. 2358/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	Lakkappa S/o. Venkappa <b>Vs</b> The Sanitary Inspector, Birth and Deaths Registration, CMC Office, Sindhanur	Chidanandappa D Udbal
32	Crl.Misc. 2388/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	Basanna S/o. Marachappa Rathoda <b>Vs</b> The Registrar of Births and Death i.e. CMC Office, Sindhanur	Basha H
33	Crl.Misc. 2392/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	Sangamesh S/o. Amarayya <b>Vs</b> The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	M. Shashikant
34	Crl.Misc. 2393/2020 (NOTICE TO RESPONDENT)	<b>02-02-2021</b>	Sangamesh S/o. Amarayya <b>Vs</b> The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	M. Shashikant
35	Crl.Misc. 804/2017 (SUMMONS)	<b>03-02-2021</b>	Boyapati Divya W/o B Gangachandra Ramesh <b>Vs</b> Boyapati Gangachanra Ramesh S/o B Venkteshwar Rao	M.D.Jaffer
36	C.C. 178/2018 (SUMMONS)	<b>03-02-2021</b>	labour Inspector , Sindhanur <b>Vs</b> Smt.P. Mangamma W/o. Bulla Surayya	A.P.P.
37	C.C. 83/2019 (SUMMONS)	<b>03-02-2021</b>	State by Town P.S <b>Vs</b> Ram Narayan S/o Shankara Lal	APP
38	C.C. 782/2019 (SUMMONS)	<b>03-02-2021</b>	State by Town PS <b>Vs</b> Ramesh S/o Narasappa	APP
39	C.C. 1215/2019 (SUMMONS)	<b>03-02-2021</b>	State by Traffic PS <b>Vs</b> Srinivas S/o Veerayya	APP
40	C.C. 1434/2020 (SUMMONS)	<b>03-02-2021</b>	SunilKumar Sahu S/o Gourange Charan Sahu <b>Vs</b> SujitKumar Sahu S/o Late Akhil Sahu	MUTTAYALA RAO

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani**  
**PRL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
41	C.C. 1999/2020 (SUMMONS)	<b>03-02-2021</b>	State by Traffic PS <b>Vs</b> Gangadhara S/o Gurusiddappa	APP
42	P.C. 401/2013 (NOTICE)	<b>03-02-2021</b>	Savita alias Mallamma Wo K.Umesh. <b>Vs</b> K.Umesh So R amanna.	RMP
43	CrI.Misc. 1257/2020 (APPEARANCE OF PARTY)	<b>03-02-2021</b>	Maheboob Bee D/o. Mohammed Sab <b>Vs</b> The Commissioner, CMC Office, Sindhanur	Akbar Kandagal
44	CrI.Misc. 1258/2020 (APPEARANCE OF PARTY)	<b>03-02-2021</b>	Abdul Nabi S/o. Raja Hussain <b>Vs</b> The Commissioner, CMC Office, Sindhanur	Akbar Kandagal
45	CrI.Misc. 1261/2020 (APPEARANCE OF PARTY)	<b>03-02-2021</b>	Hulugappa S/o. Hanumanthappa <b>Vs</b> The Registrar of Birth and Deaths, Tahasil Office, Sindhanur	Syed Jamel
46	CrI.Misc. 1265/2020 (APPEARANCE OF PARTY)	<b>03-02-2021</b>	Fayaz S/o. R.K.Moulali <b>Vs</b> The Registrar of Birth i.e. CMC Sindhanur	M.D.Jaffer
47	P.C. 177/2020 (APPEARANCE OF PARTY)	<b>03-02-2021</b>	Koduri Prasad S/o Krishna Murthy <b>Vs</b> Kasakurti Sattiraju S/o Venkataratnam	H.Ramanagouda
48	CrI.Misc. 2175/2020 (APPEARANCE OF PARTY)	<b>03-02-2021</b>	Ramswamy S/o Venkobayya Pujari <b>Vs</b> The Sanitary Inspector, Birth and Deaths Registration, CMC Office, Sindhanur	G.V.Joshi
49	C.C. 830/2016 (EVIDENCE)	<b>04-02-2021</b>	Sindhanur Town PS <b>Vs</b> Durugappa S/o. Lakshmappa Girijali	APP
50	C.C. 615/2018 (EVIDENCE)	<b>04-02-2021</b>	Traffic P.S. Sindhanur <b>Vs</b> Vijaykumar S/o. Subash Benchinchol	A.P.P.

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani**  
**PRL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
51	Crl.Misc. 554/2020 (A.D.R.)	<b>04-02-2021</b>	Veeraveni W/o. Trimoorthilu <b>Vs</b> CMC Sindhanur.	Ravindranath
52	Crl.Misc. 940/2020 (A.D.R.)	<b>04-02-2021</b>	Mlalappa Bannad S/o. Rarayappa Bannad <b>Vs</b> The Registrar of Birth and Deaths, CMC Sindhanur	Karunakar
53	Crl.Misc. 941/2020 (A.D.R.)	<b>04-02-2021</b>	Shashikala W/o. Virupangouda <b>Vs</b> The Registrar of Birth and Deaths, CMC Sindhanur	Shivaraj Patil
54	Crl.Misc. 946/2020 (A.D.R.)	<b>04-02-2021</b>	Hanumanth S/o.Earappa <b>Vs</b> The Commissioner, Birth and Deaths Registration Officer, Sindhanur	Ravikumar V.
55	Crl.Misc. 947/2020 (A.D.R.)	<b>04-02-2021</b>	Hanumanth S/o. Earappa <b>Vs</b> The Registrar, Birth and Deaths, Sindhanur	Ravikumar V.
56	Crl.Misc. 948/2020 (A.D.R.)	<b>04-02-2021</b>	Hanumanth S/o. Earappa <b>Vs</b> The Registrar of Birth and Deaths, Sindhanur	Ravikumar V.
57	Crl.Misc. 993/2020 (A.D.R.)	<b>04-02-2021</b>	Muktum S/o. Budansab <b>Vs</b> The Registrar of Birth and Deaths, Sindhanur	Ravindranath
58	Crl.Misc. 994/2020 (A.D.R.)	<b>04-02-2021</b>	Muktum S/o Budansab <b>Vs</b> The Registrar of Birth and Deaths, Sindhanur	Ravindranath
59	Crl.Misc. 995/2020 (A.D.R.)	<b>04-02-2021</b>	Earamma W/o. Amarappa <b>Vs</b> The Registrar of Birth and Deaths, Sindhanur	Ravindranath
60	Crl.Misc. 1424/2020 (A.D.R.)	<b>04-02-2021</b>	M.D.Ajmeer S/o. Abdul Rahemansab <b>Vs</b> The Registrar of Birth and Deaths, i.e. The Sanitary Inspector, CMC Sindhanur	MOHAMMED ALI NAIK



**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani**  
**PRL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
61	Crl.Misc. 1780/2020 (A.D.R.)	<b>04-02-2021</b>	Hukumsingh S/o. Panne Singh <b>Vs</b> The Sanitary Inspector, The Registrar of Birth and Deaths, CMC, Sindhanur	T Mallayya
62	Crl.Misc. 1781/2020 (A.D.R.)	<b>04-02-2021</b>	Hukum Singh S/o. Panne Singh <b>Vs</b> The Sanitary Inspector, The Registrar of Birth and Deaths, CMC Sindhanur	T Mallayya

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani(Incharge)**  
**ADDL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>OBECTION</b>				
1	O.S. 232/2010 (SUMMONS)		Badanna <b>Vs</b> Karibasappa	B.R.
<b>ISSUE COMMISSIONER'S WARRANT</b>				
2	FDP 10/2011 (HEARING)		Smt. Hussainamma <b>Vs</b> Durugappa	G.S.R.K.R. V.M.P.
3	O.S. 240/2010 (EVIDENCE)		Veeranagouda <b>Vs</b> Siddamma	K.A.G. M.A.G.
4	O.S. 152/2015 (EVIDENCE)		Alanagouda So Adanagouda <b>Vs</b> Pampapteppa So Kalyanappa	BHEEMAGOUDA
5	O.S. 650/2015 (EVIDENCE)		Amaresh So late Rudragouda, <b>Vs</b> Smt. Sanna Sharanamma Wo late.Rudragouda,	M. Amaregouda
6	O.S. 510/2016 (ARGUMENTS) IA/1/2016 IA/2/2016		Gopal Sana <b>Vs</b> Panchayaha Development officer	VIJAYABHASKAR REDDY
7	O.S. 177/2020 (ORDERS) IA/1/2020 IA/2/2020		S A Khadar Subani S/o. Syed Shabudden <b>Vs</b> The Housing Commissioner Karnataka Housing Board Bangalore	GSRK reddy
8	O.S. 136/2013 (FOR COMPLIANCE)		Rasul sab So Maheboob Sab <b>Vs</b> Dinesh So Channappa.	MDJ.
<b>Cases listed below are adjourned due to Covid 19</b>				
9	EX 73/2015 (EVIDENCE)	<b>19-12-2020</b>	Siddappa So Madeppa. <b>Vs</b> Narasamma Wo Yankanna,	BHEEMAGOUDA
10	O.S. 355/2020 (APPEARANCE OF PARTY)	<b>16-01-2021</b>	Sudeep Mandal S/o Nitay Mandal <b>Vs</b> Basavaraj S/o. Ambandeppa	Ramana Gouda
11	O.S. 403/2020 (APPEARANCE OF PARTY)	<b>16-01-2021</b>	Adeppa S/o. Somappa <b>Vs</b> Sharanegouda S/o. Channangouda	Bhojraj
12	O.S. 406/2020 (APPEARANCE OF PARTY)	<b>16-01-2021</b>	Smt. Ambamma W/o. Mahantesh <b>Vs</b> Sharanegouda S/o. Channangouda	Thimmappa Dasar

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani(Incharge)**  
**ADDL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 407/2020 (APPEARANCE OF PARTY)	<b>16-01-2021</b>	Smt. Adilakshmi W/o. Basavaraj <b>Vs</b> Sharanegouda S/o. Channangouda	Thimmappa Dasar
14	O.S. 28/2018 (EVIDENCE)	<b>16-01-2021</b>	Shivamma W/o Late Basappa <b>Vs</b> Venkappa Alias Venkoba S/o Late Basappa	R. Hanumehs
15	EX 3/2016 (SUMMONS)	<b>25-01-2021</b>	Sumalatha Wo Gudimetla Venugopal, <b>Vs</b> Bhuvaneshwary Wo late Sambashivarao,	KALMANGI AMAREGOUDA
16	EX 39/2016 (SUMMONS)	<b>25-01-2021</b>	D Shankaragouda <b>Vs</b> Smt. Basalingamma	Ravikumar V.
17	EX 45/2016 (SUMMONS)	<b>25-01-2021</b>	Shankaragouda <b>Vs</b> Gannimani Satyanarayana	N.Raman Gouda
18	O.S. 378/2017 (SUMMONS)	<b>25-01-2021</b>	V Ratnam S/o late V Gannayya <b>Vs</b> Edhar Mohanarao S/o Subbarao	SREEDHAR SESHADRIGIRI KULKARNI
19	EX 52/2017 (SUMMONS)	<b>25-01-2021</b>	Latha D/o Shivanna W/o Amareshappa <b>Vs</b> Shivaraj S/o Govindappa	KALMANGI AMAREGOUDA
20	Misc 25/2018 (SUMMONS)	<b>25-01-2021</b>	Venkatesh S/o Late Narayanappa <b>Vs</b> The Deputy Commissioner Raichur	Syed Hyder Pasha Quadri
21	EX 4/2020 (SUMMONS)	<b>25-01-2021</b>	Sri. Linganagouda S/o. Basanagouda <b>Vs</b> Sri. Mallikarjuna S/o. Siddanna Halavi	SREEDHAR SESHAGIRI KULKARNI
<b>STEPS</b>				
22	EX 1/2020 (SUMMONS)	<b>25-01-2021</b>	Mudukappa S/o. Yamanappa <b>Vs</b> Smt. Shivamma W/o. Ayyappa	Hayath Mulla
23	EX 49/2016 (NOTICE)	<b>25-01-2021</b>	Smt. Mala <b>Vs</b> Shivaraj	M.D.Jaffer
24	EX 60/2016 (NOTICE)	<b>25-01-2021</b>	The Manager SBI <b>Vs</b> Allabhakshi S/o Khajasab	N. Ramanagouda

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani(Incharge)**  
**ADDL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 144/2020 (APPEARANCE OF PARTY)	<b>25-01-2021</b>	State Bank of India Branch Bus Stand Road Sindhanur Dist Raichur represented by its Branch Manager <b>Vs</b> Mariyappa S/o. Amarappa	H.Basavaraj Hulihyder.
26	O.S. 68/2020 (COGNIZANCE) IA/1/2020 IA/2/2020	<b>28-01-2021</b>	Smt. Khaja begum alias Khajabee W/o. Syapash @ Syed Pasha <b>Vs</b> The City Municipal Council Sindhanur.	BHEEMANGOUDA
27	O.S. 310/2020 (COGNIZANCE)	<b>28-01-2021</b>	Smt. Pyari jaan W/o. Abdul Khan <b>Vs</b> Shareefa W/o. Shameed Ali	M.D.Jaffer
<b>WRITTEN STATEMENT</b>				
28	O.S. 280/2020 (COGNIZANCE) IA/1/2020	<b>28-01-2021</b>	Sri. Lingappa S/o. Honnappa <b>Vs</b> Smt. Basamma W/o. Shivaputrappa	Ravikumar V.
29	O.S. 391/2020 (COGNIZANCE)	<b>28-01-2021</b>	Naganagouda S/o Shankaragouda <b>Vs</b> Smt. Shanthamma W/o Linganagouda Policepatil	C VEERESH

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani(Incharge)**  
**ADDL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	C.C. 776/2020 (SUMMONS)		State by Balaganur PS <b>Vs</b> Chunga Alias Mahmad Gouse S/o Nabisab	APP  BASAVARAJ MALIPATIL
<b>ISSUE NBW</b>				
2	C.C. 709/2011 (SUMMONS)		State of Karnataka <b>Vs</b> Abdulgani	APP  K VEERANAGOUNDA
3	C.C. 47/2012 (EVIDENCE)		State of Karnataka <b>Vs</b> Basaligappa	APP  Chidanandappa D Udbal
4	C.C. 46/2012 (EVIDENCE)		State of Karnataka <b>Vs</b> Amaragundappa	APP  J. Rayappa
5	Crl.Misc. 1870/2020 (EVIDENCE)		Shekharappa S/o. Govindappa <b>Vs</b> The Tahashildar, Birth and Deaths registration, Tahasil Office, Sindhanur	SHRIDHAR ABKARI
6	Crl.Misc. 2187/2020 (ORDERS)		Virupanna S/o. Yankappa <b>Vs</b> The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	E.H. Nandihalli
7	Crl.Misc. 2190/2020 (ORDERS)		Hanumamma W/o. Ramappa <b>Vs</b> The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	E.H. Nandihalli
8	Crl.Misc. 2191/2020 (ORDERS)		Nagamma W/o. Late Earappa <b>Vs</b> The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	E.H. Nandihalli
9	C.C. 1372/2020 (H.B.C)		State by Balaganur PS <b>Vs</b> Devendrasing S/o Let Ram Khailari	APP
<b>Cases listed below are adjourned due to Covid 19</b>				
10	C.C. 200/2013 (NOTICE TO SURETY)	<b>28-01-2021</b>	State by Turvihhal P.S <b>Vs</b> Basavaraj So Yankappa.	Turvihal PS
11	Crl.Misc. 247/2016 (NOTICE TO RESPONDENT)	<b>28-01-2021</b>	Smt.Gangamma Wo Ramesh, <b>Vs</b> Ramesh So Devappa,	Balaswamy

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani(Incharge)**  
**ADDL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	Crl.Misc. 415/2017 (NOTICE TO RESPONDENT)	<b>28-01-2021</b>	Renukamma W/o Veeresh Palakanamaradi <b>Vs</b> Veeresh Palakanamaradi S/o Hanumanta	G.V.J.
13	Crl.Misc. 409/2018 (NOTICE TO RESPONDENT)	<b>28-01-2021</b>	Earamma Alias Nirmala W/o Manjunatha Nagalapura <b>Vs</b> Manjunatha Nagalapur S/o Late sharanappa	M. Amaregouda
14	Crl.Misc. 1561/2019 (NOTICE TO RESPONDENT)	<b>28-01-2021</b>	Smt. Earamma alias Nirmala W/o Manjunath Nagalapur <b>Vs</b> Manjunath Nagalapur S/o Late. Sharanappa Nagalapur	M. Amaregouda
15	Crl.Misc. 1567/2019 (NOTICE TO RESPONDENT) IA/1/2019	<b>28-01-2021</b>	Smt. Bayamma W/o Choudappa Maligal <b>Vs</b> Choudappa S/o Late Yamanappa Maliger	SREEDHAR SESHAGIRI KULKARNI
16	Crl.Misc. 2518/2019 (NOTICE TO RESPONDENT)	<b>28-01-2021</b>	Smt. Laxmi @ Bhagyalaxmi W/o Venkat Ramana <b>Vs</b> Venkataramana S/o. Dyavallu	Balaswamy
17	Crl.Misc. 899/2020 (NOTICE TO RESPONDENT)	<b>28-01-2021</b>	laxmi alias Nirmala W/o. Mounesh <b>Vs</b> Mounesh S/o. Hanumanthappa Vandi	VIRUPAKSHA MALIPATIL
18	Crl.Misc. 2265/2020 (NOTICE TO RESPONDENT)	<b>28-01-2021</b>	Ammiraju B S/o. Gangaraju <b>Vs</b> The Tahasildar, Registrar of Birth and Death, Tahasil Office, Sindhanur	M. Satyanarayana
19	Crl.Misc. 2268/2020 (NOTICE TO RESPONDENT)	<b>28-01-2021</b>	B Satyavathi W/o B Subbarao <b>Vs</b> The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	J. Rayappa
20	C.C. 195/2016 (SUMMONS)	<b>30-01-2021</b>	Turvihal P.S. <b>Vs</b> Yankappa So. Bhogappa	A.P.P.
21	C.C. 591/2016 (SUMMONS)	<b>30-01-2021</b>	State by Balaganur P.S <b>Vs</b> Hussain Sab	APP

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani(Incharge)**  
**ADDL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
22	Crl.Misc. 945/2016 (SUMMONS)	<b>30-01-2021</b>	Smt. Padma Wo Amaregouda <b>Vs</b> Amaregouda So Narasanagouda Earappa	BHEEMAGOUDA
23	Crl.Misc. 1479/2016 (SUMMONS)	<b>30-01-2021</b>	Smt.Laxmi W/o Yamanoorappa <b>Vs</b> Yamnorrappa S/o Ayyappa	K. Shekhargouda
24	C.C. 989/2016 (SUMMONS)	<b>30-01-2021</b>	State by Balaganur P.S <b>Vs</b> Jevanabi W/o Hameedmiya	APP
25	C.C. 623/2017 (SUMMONS)	<b>30-01-2021</b>	State by Turuvihal P.S <b>Vs</b> Ranukamma W/o Hanumanppa	APP
26	C.C. 731/2017 (SUMMONS)	<b>30-01-2021</b>	Balaganur PS <b>Vs</b> Amaresh	
27	C.C. 904/2017 (SUMMONS)	<b>30-01-2021</b>	Balaganur P.S. <b>Vs</b> Veeresh S/o. Basanna	A.P.P.
28	Crl.Misc. 214/2018 (SUMMONS)	<b>30-01-2021</b>	Shanthamma W/o Basavaraj Kabber <b>Vs</b> Basavaraj S/o Late Venkappa Kabber	M. Amaregouda
29	C.C. 871/2018 (SUMMONS)	<b>30-01-2021</b>	The Executive officer, TBSSN <b>Vs</b> Pampapareddeppa Mulimani So Somanagouda,	MUKUNDA QUADRI
30	C.C. 882/2018 (SUMMONS)	<b>30-01-2021</b>	Balaganur P.S. <b>Vs</b> Sharana Kumar S/o. Venkoba	A.P.P.
31	C.C. 656/2019 (SUMMONS)	<b>30-01-2021</b>	State by Balaganur PS <b>Vs</b> Bheemanna S/o Anjineya	APP
32	Crl.Misc. 893/2016 (NOTICE)	<b>30-01-2021</b>	Smt.Shahajahan Begum <b>Vs</b> Shaik MeMohammed Tajuddin @ Shahid So haboob Sab,	Chidanandappa Udbal
33	Crl.Misc. 786/2018 (NOTICE)	<b>30-01-2021</b>	Ratnamma W/o Nirupadeppa Manganal <b>Vs</b> Nirupadeppa S/o Amarappa Manganal	HANUMESH KODLI
34	Crl.Misc. 565/2020 (APPEARANCE OF PARTY)	<b>30-01-2021</b>	Gudi Srinivas S/o. Late G Prakash alias Gudi Prakashappa <b>Vs</b> The Registrar of Birth and Deaths, Sindhanur	Venkata Srinivas Pampana

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani(Incharge)**  
**ADDL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
35	Crl.Misc. 1925/2020 (APPEARANCE OF PARTY)	<b>30-01-2021</b>	Sharanegouda S/o. Late Veeranagouda Devareddy <b>Vs</b> The Tahashildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	SHRIDHAR ABKARI
36	Crl.Misc. 3111/2020 (APPEARANCE OF PARTY)	<b>30-01-2021</b>	Hanumanth S/o. Devarappa <b>Vs</b> The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	R.Veeresh
37	Crl.Misc. 3112/2020 (APPEARANCE OF PARTY)	<b>30-01-2021</b>	Hanumanth S/o. Devarappa <b>Vs</b> The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	R.Veeresh
38	Crl.Misc. 3113/2020 (APPEARANCE OF PARTY)	<b>30-01-2021</b>	Hanumanth S/o. Devarappa <b>Vs</b> The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	K. Ravi
39	Crl.Misc. 3114/2020 (APPEARANCE OF PARTY)	<b>30-01-2021</b>	Hanumanth S/o. Devarappa <b>Vs</b> Tahasildar, Birth and deaths Registration, Tahasil office, Sindhanur	R.Veeresh
40	Crl.Misc. 3115/2020 (APPEARANCE OF PARTY)	<b>30-01-2021</b>	Ayyamma Harijan W/o. Hanumesh <b>Vs</b> The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Syed Jamel
41	Crl.Misc. 3116/2020 (APPEARANCE OF PARTY)	<b>30-01-2021</b>	Basav S/o. Devendrappa <b>Vs</b> The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Syed Jamel
42	C.C. 284/2012 (EVIDENCE)	<b>01-02-2021</b> <b>(03:00-04:00 PM)</b>	State of Karnataka <b>Vs</b> Narasareddeppa	APP R. Mallayya
43	C.C. 707/2012 (EVIDENCE)	<b>01-02-2021</b> <b>(03:00-04:00 PM)</b>	State of Karnataka <b>Vs</b> Khasimsab	APP SREEDHAR SESHADRIGIRI KULKARNI



**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani(Incharge)**  
**ADDL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
44	C.C. 708/2012 (EVIDENCE)	<b>01-02-2021</b> <b>(03:00-04:00 PM)</b>	State of Karnataka <b>Vs</b> Basamma	APP  SREEDHAR SESHAGIRI KULKARNI
45	C.C. 709/2012 (EVIDENCE)	<b>01-02-2021</b> <b>(03:00-04:00 PM)</b>	State of Karnataka <b>Vs</b> Narsimha	APP  KVG
46	C.C. 353/2012 (EVIDENCE)	<b>01-02-2021</b>	State of Karnataka <b>Vs</b> Basanna	APP  MAG
47	C.C. 583/2012 (EVIDENCE)	<b>01-02-2021</b>	Turvihal PS <b>Vs</b> Narsareddappa	APP  S.A.
48	C.C. 590/2012 (EVIDENCE)	<b>01-02-2021</b>	State of Karnataka <b>Vs</b> Amaramma	APP  JR
49	C.C. 1054/2012 (EVIDENCE)	<b>02-02-2021</b>	Balaganur PS <b>Vs</b> Nigappa so Nagappa.	
50	C.C. 737/2013 (EVIDENCE)	<b>02-02-2021</b>	State of Karnataka <b>Vs</b> Dodda Ayyappa So Hussianappa.	Balaganur PS
51	C.C. 812/2013 (EVIDENCE)	<b>02-02-2021</b>	State of Karnataka <b>Vs</b> Basavarajappa So Devendrappa.	APP
52	C.C. 166/2014 (EVIDENCE)	<b>02-02-2021</b>	State of Karnataka <b>Vs</b> Venkappa.	APP  Eshappa Desai
53	C.C. 588/2016 (EVIDENCE)	<b>02-02-2021</b>	State by Balaganur P.S <b>Vs</b> Anjaneyya	APP  BHEEMANGOUDA
54	CrI.Misc. 1850/2016 (EVIDENCE)	<b>02-02-2021</b>	Smt. Laxmi alias Bhagyalaxmi W/o Venkat Ramana <b>Vs</b> Venkatramana S/o Dyavallu	Balaswamy
55	C.C. 1177/2016 (EVIDENCE)	<b>02-02-2021</b>	Turvihal P.S. <b>Vs</b> Santosh S/o. Arjun Chowhan	A.P.P.
56	C.C. 219/2017 (EVIDENCE)	<b>02-02-2021</b>	Balaganur P.S. <b>Vs</b> Umeshappa S/o. Bhemappa Naikar	A.P.P.
57	C.C. 565/2017 (EVIDENCE)	<b>02-02-2021</b>	State by Balaganur P.S <b>Vs</b> Sugurayya Swamy S/o Shambhayya Swamy	APP

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Sri.Shreyansh Doddamani(Incharge)**  
**ADDL CIVIL JUDGE AND JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
58	C.C. 743/2018 (EVIDENCE)	<b>02-02-2021</b>	Balaganur P.S Sindhanur <b>Vs</b> Mallikarjuna S/o. Bhemayya	A.P.P.
59	Crl.Misc. 796/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>02-02-2021</b>	Shashikala Alias Renuka W/o Anjaneya Bhovi <b>Vs</b> Anjaneya S/o Hanmanthappa Bhovi	N. Veeresh Patil
60	C.C. 371/2019 (EVIDENCE)	<b>02-02-2021</b>	through Balaganoor PS <b>Vs</b> Nagaraj S/o Siddayya Swamy	APP N. Veeresh Patil
61	C.C. 374/2019 (EVIDENCE)	<b>03-02-2021</b>	Balaganoor PS <b>Vs</b> Sangayya S/o Siddalingayya	APP I Sunil Kumar
62	C.C. 903/2019 (EVIDENCE)	<b>03-02-2021</b>	State by Balaganur PS <b>Vs</b> Devaraj S/o Hanumantappa	APP VENKOBA DESAI
63	Crl.Misc. 1894/2019 (EVIDENCE)	<b>03-02-2021</b>	Basavaraj S/o. Amaragundappa <b>Vs</b> The Registrar of Birth and Deaths, Sindhanur	Chidanandappa D Udbal
64	C.C. 1363/2020 (APPEARANCE OF ACCUSSED)	<b>03-02-2021</b>	State by Balaganur PS <b>Vs</b> Govindha S/o Timmayya Kanagiri	APP Chidanandappa D Udbal

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**

**Ravikumar K**

**II-Add. Civil Judge and JMFC, Sindhanur**

**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	Misc 12/2020 (APPEARANCE OF PARTY) IA/1/2020		J Jai Ganesh S/o. Chandrashekhar <b>Vs</b> Nageshwar Rao S/o. Ramaswamy	Laxmikantreddy
2	O.S. 404/2020 (APPEARANCE OF PARTY)		Smt. Anuradha TD W/o. Thimmappa Dasar <b>Vs</b> Sharanegouda S/o. Channanagouda	Bhojraj
3	O.S. 413/2020 (APPEARANCE OF PARTY)		Hanumamma W/o. Yamanappa (Krishnapur) <b>Vs</b> Duggappa S/o. Parasappa	Thimmappa Dasar
4	O.S. 293/2020 (HEARING) IA/1/2020		Yallappa S/o. Hanumanthappa @ Hanamappa Sasalamari <b>Vs</b> Yallappa S/o. yamanappa	Shekarappa.D.
5	O.S. 172/2009 (EVIDENCE)		Mallanagouda <b>Vs</b> Earappa	vap J.R.
6	O.S. 143/2012 (EVIDENCE)		Burgapalli Srinivas Rao <b>Vs</b> K.Subbaraju	M.A.G. HNG
7	O.S. 157/2010 (ARGUMENTS)		Hussainappa <b>Vs</b> Smt. Mallamma	V.A.P. SSK
8	EX 20/2020 (ORDERS)		Shivashankar Reddy S/o Veerabadrappa <b>Vs</b> Channabasav @ Channabasavayya S/o Srishyalayya Kalmath	BHEEMANGOUDA
9	O.S. 227/2016 (DEFENCE EVIDENCE) IA/3/2019 IA/1/2016		G.Kumar Raju So G.Venkateshwara Rao, <b>Vs</b> G.Venkateshwara Rao So G.Rama swamy,	Urkundappa
10	O.S. 294/2010 (FOR SETTLEMENT)		Channaveeramma <b>Vs</b> Udhara Vishwanath Reddy	GSRKR V.B.R.
11	O.S. 173/2020 (FOR SETTLEMENT)		Amarappa S/o. Mahantappa <b>Vs</b> Manjunath S/o. Basanna	Srinivas Badi

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**  
**Ravikumar K**  
**II-Add. Civil Judge and JMFC, Sindhanur**  
**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	O.S. 389/2020 (FOR SETTLEMENT)		Mallappa S/o Siddappa Gonal <b>Vs</b> Smt. Shanthamma W/o Linganagouda Police Patil	C VEERESH
<b>Cases listed below are adjourned due to Covid 19</b>				
13	O.S. 306/2011 (SUMMONS)	<b>15-02-2021</b>	Smt. Sharada <b>Vs</b> Mallappa	B.R C.D
14	O.S. 391/2012 (SUMMONS)	<b>15-02-2021</b>	Karaturi Venkatratnama <b>Vs</b> Rodda Basavaraj	M. Amaregouda V.A. Patil
15	O.S. 626/2015 (SUMMONS) IA/1/2015	<b>15-02-2021</b>	Sharanamma Wo Shekhappa, <b>Vs</b> Smt.Shekhamma Wo late Yankappa,	R.Veeresh
16	O.S. 42/2017 (SUMMONS)	<b>15-02-2021</b>	ICICI Bank Ltd <b>Vs</b> Sharanappa S/o Somanna	C VEERESH
17	O.S. 45/2017 (SUMMONS)	<b>15-02-2021</b>	ICICI Bank Ltd., <b>Vs</b> Duragappa Hanmappa S/o Hanmappa	C VEERESH
18	O.S. 81/2017 (SUMMONS) IA/1/2017	<b>15-02-2021</b>	M/S Mahindra Rural Housing Finance Ltd. <b>Vs</b> Ramanna Bhovi	Ravikumar V.
19	O.S. 102/2017 (SUMMONS)	<b>15-02-2021</b>	Linganagouda S/o Late Pamapanagouda <b>Vs</b> Basanagouda S/o Late Pampanagouda	J. Rayappa
20	O.S. 261/2017 (SUMMONS)	<b>15-02-2021</b>	Govindappa S/o Yankappa <b>Vs</b> Smt.Yankamma W/o Narayanappa	Thimmappa Dasar
21	O.S. 446/2017 (SUMMONS) IA/1/2017	<b>15-02-2021</b>	T Sharanamma W/o Late T Parasappa <b>Vs</b> T Durugamma W/o Late T Shivappa	R.K. Nagaraj
22	O.S. 230/2018 (SUMMONS) IA/1/2018	<b>15-02-2021</b>	Ambamma W/o Mariswamy <b>Vs</b> Durugappa S/o Rajappa Harijan	SHRIDHAR ABKARI
23	O.S. 300/2018 (SUMMONS)	<b>15-02-2021</b>	Basavaraj S/o Rudranna <b>Vs</b> Chinnamma W/o Rudranna	Balaswamy

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**

**Ravikumar K**

**II-Add. Civil Judge and JMFC, Sindhanur**

**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	O.S. 329/2018 (SUMMONS)	<b>15-02-2021</b>	UCO BANK <b>Vs</b> Timmanagouda S/o Late Chandrappa Kemareddy	SREEDHAR SESHAGIRI KULKARNI
25	O.S. 96/2019 (SUMMONS) IA/1/2019	<b>15-02-2021</b>	Nirupadeppa S/o Late Ningappa <b>Vs</b> Virupanna S/o Giriappa	Basavarj Bavital
26	O.S. 139/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>15-02-2021</b>	Shashidhara S/o Late Basavarajayya <b>Vs</b> Girijamma W/o Late Basavarajayya	K VEERANAGOUNDA
27	O.S. 250/2019 (SUMMONS)	<b>15-02-2021</b>	Archanan E D/o Anant H Mahesh E <b>Vs</b> The State of Karnataka through Deputy Commisioner, Raichur	R.Veeresh
28	O.S. 278/2019 (SUMMONS)	<b>15-02-2021</b>	UCO Bank <b>Vs</b> Sharabhayya S/o Late Pampayyaswamy HM	SREEDHAR SESHAGIRI KULKARNI
29	O.S. 286/2019 (SUMMONS)	<b>15-02-2021</b>	Rishika D/o Late Laxmikanthreddy <b>Vs</b> D.C. through State of Karnataka	VIRUPAKSHA MALIPATIL
30	O.S. 325/2019 (SUMMONS)	<b>15-02-2021</b>	Smt. Mukamma W/o Late Shivappa <b>Vs</b> Lachamma W/o Late Mallappa	Basavarj Bavital
31	O.S. 435/2019 (SUMMONS)	<b>15-02-2021</b>	Smt. Sumalata @ Varshita W/o. Sampath Kumar <b>Vs</b> Sampath Kumar S/o. S. Nagappa	M. Amaregouda
32	O.S. 494/2019 (SUMMONS) IA/1/2019	<b>15-02-2021</b>	Mallayya S/o. Kalakappa <b>Vs</b> Hulugappa S/o. Ayyappa	Chidanandappa D Udbal
33	O.S. 501/2019 (SUMMONS) IA/1/2019	<b>15-02-2021</b>	Phakiramma W/o. Mallayya ( D/o. Linganna @ Sanna Linganna) <b>Vs</b> Uppaleppa S/o. Late Narasappa	Shekarappa.D.
34	O.S. 4/2020 (SUMMONS)	<b>15-02-2021</b>	Kiran Kumar S/o. Chandrashekar <b>Vs</b> Smt. Shirisha Devi W/o. Doddaneni Hari	M.D.Jaffer

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**

**Ravikumar K**

**II-Add. Civil Judge and JMFC, Sindhanur**

**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
35	O.S. 28/2020 (SUMMONS) IA/1/2020	<b>15-02-2021</b>	Sirigeri Gopal Reddy S/o. Kondayya <b>Vs</b> Smt. N Swathi W/o. N.V.Satyanarayana	M. Amaregouda
36	O.S. 37/2020 (SUMMONS)	<b>15-02-2021</b>	Smt.Rudramma W/o. Dakshinmurthy <b>Vs</b> Veerabhadrayya S/o. Panchayya Swamy Hiremath	Shekarappa.D.
37	O.S. 131/2020 (SUMMONS)	<b>15-02-2021</b>	Sridevi W/o. Srinivas Pampanna <b>Vs</b> Sri. Venkatarathnam S/o. Venkanna Kyata	KALMANGI AMAREGOUDA
38	O.S. 335/2020 (SUMMONS)	<b>15-02-2021</b>	State Bank of INDIA <b>Vs</b> Smt. Devamma W/o Somareddappa	Premamurthy Hiremath
39	O.S. 338/2020 (SUMMONS)	<b>15-02-2021</b>	State Bank of INDIA <b>Vs</b> Smt. Sallangi Subbayamma W/o Venkata Rao	Premamurthy Hiremath
40	O.S. 127/2012 (NOTICE)	<b>15-02-2021</b>	Chandpasha <b>Vs</b> Gangamma	S.V.Patil BGY
41	O.S. 398/2019 (NOTICE) IA/1/2019	<b>15-02-2021</b>	Smt. T Devyashree D/o. T Saikrishna <b>Vs</b> T. Saikrishna S/o. T. Sambashiva Rao	M. Amaregouda
42	O.S. 146/2014 (EVIDENCE) IA/1/2019	<b>15-02-2021</b>	Mahesh <b>Vs</b> Lakshmikantha Reddy	HRG
43	O.S. 196/2014 (EVIDENCE) IA/1/2014	<b>15-02-2021</b>	Khaja Hussain <b>Vs</b> P. Rangareddy	V.M.P.
44	O.S. 383/2014 (EVIDENCE) IA/1/2014	<b>15-02-2021</b>	Smt. Hampamma <b>Vs</b> Veeresh	Shridhar Abkari
45	O.S. 571/2014 (EVIDENCE) IA/1/2014	<b>15-02-2021</b>	Smt. Basamma <b>Vs</b> Maheboo Ali Gangavathi	Sreedhar Kulkarni
46	O.S. 748/2015 (EVIDENCE)	<b>15-02-2021</b>	Syed Abdul Sattar So Syed Abdul Wahid Khajai through his GPA holder Rafiuddin Quadri. <b>Vs</b> The Deputy Commissioner Raichur.	Hanumanthappa Gudi,

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**

**Ravikumar K**

**II-Add. Civil Judge and JMFC, Sindhanur**

**Cause List Date: 15-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
47	O.S. 190/2016 (EVIDENCE) IA/1/2016	<b>15-02-2021</b>	K.A.Parimala Wo K.Venkatareddy, <b>Vs</b> Annapurna Wo Amaresh Police patil	V.A.Patil.
48	O.S. 547/2017 (EVIDENCE)	<b>15-02-2021</b>	Akkina Krishnaveni W/o A Ravi <b>Vs</b> C Maheshwar Rao S/o Seetaram	Hanumanthappa Budival
49	O.S. 248/2018 (EVIDENCE) IA/1/2018 IA/2/2019	<b>15-02-2021</b>	T. Channa Koteswar Rao S/o T. Malleshwar Rao <b>Vs</b> T. Malleshwar Rao S/o Koteswar Rao	H. Ramanagouda
50	O.S. 268/2018 (EVIDENCE)	<b>15-02-2021</b>	Rakesh Jain S/o Mithalal Jain <b>Vs</b> Abdul Gafoor S/o Khadarsab Hiregudda	R.K. Nagaraj
51	O.S. 321/2018 (EVIDENCE)	<b>15-02-2021</b>	M. Apparao S/o Ammanna <b>Vs</b> Deputy Commissioner, Raichur	VIRUPAKSHA MALIPATIL
52	Misc 16/2018 (EVIDENCE)	<b>15-02-2021</b>	Pakeerappa Chigiri S/o Kareppa <b>Vs</b> District Collector Raichur	VIJAYABHASKAR REDDY
53	O.S. 55/2019 (EVIDENCE) IA/1/2019	<b>15-02-2021</b>	Ningamma Alias Lakshmi W/o Siddalingappa Bappur <b>Vs</b> Hedaginal Hanumanthappa S/o Beerappa	VIRUPAKSHA MALIPATIL
54	Misc 9/2019 (EVIDENCE) IA/1/2019 IA/2/2019	<b>15-02-2021</b>	Hanumamma D/o. Rajappa <b>Vs</b> Smt. Imambee W/o. Malkasab	VENKOBA DESAI
55	O.S. 155/2019 (EVIDENCE)	<b>15-02-2021</b>	Smt. Mukamma Ambari W/o. Venkoba <b>Vs</b> Smt. Hanumanthamma W/o. Mahadevappa	BASANAGOUDA
56	O.S. 189/2019 (EVIDENCE) IA/1/2019	<b>15-02-2021</b>	Basavaraja S/o Buddappa <b>Vs</b> Buddappa S/o Mallappa	VIJAYABHASKAR REDDY
57	O.S. 359/2019 (EVIDENCE)	<b>15-02-2021</b>	Khaja Nayak S/o Rajanayak <b>Vs</b> Badanayak S/o Raja Nayak	M. Shashikant
58	O.S. 509/2019 (EVIDENCE)	<b>15-02-2021</b>	Dilip Mandal S/o. Gurupado Mandal <b>Vs</b> Ranjita Mandal W/o. Gurupado Mandal	Syed Hyder Pasha Quadri

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**

**Ravikumar K**

**II-Add. Civil Judge and JMFC, Sindhanur**

**Cause List Date: 15-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
59	O.S. 374/2020 (EVIDENCE)	<b>15-02-2021</b>	Malnbee D/o. Babusab <b>Vs</b> Moulali S/o. Babusab	BASAVARAJ MALIPATIL
60	Misc 13/2019 (NOTICE TO RESPONDENT)	<b>15-02-2021</b>	Karaturi Srinivas S/o Late Satyanarayana <b>Vs</b> Tummalapalli Gangaraju S/o Kasulu	SREEDHAR SESHAGIRI KULKARNI



**PRL CIVIL JUDGE AND JMFC, SINDHANUR**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>ARGUMENTS</b>				
1	C.C. 829/2013 (ARGUMENTS)		State of Karnataka <b>Vs</b> PruthviRaj aliyas Bhramanand	APP JR
2	C.C. 358/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Nagappa S/o Ningappa Sindhanur <b>Vs</b> Harshitha Traders APMC by Mallikarjunayya swamy	PAMPANAGOUDA PATIL
3	P.C. 269/2018 (FURTHER EVIDENCE OF PETITIONR)		Shivaraj Patil S/o Veeranagouda <b>Vs</b> Poojar Parshu Ramappa S/o Yallappa	C VEERESH
4	C.C. 219/2019 (COMPLAINANT EVIDENCE)		Sai Channabasaveshwara Pattina Souhardha Sahakari Niyamita <b>Vs</b> Chandrika Hiremath W/o Niranjan Murthy Hiremath	K VEERANAGOUNDA
5	C.C. 424/2019 (COMPLAINANT EVIDENCE)		Basaveshwara Pattina Sourdha Sahakari Niyamitha <b>Vs</b> Raju K S/o Kolla Bhovi	M. Amaregouda
6	P.C. 196/2020 (SWORN STATEMENT)		G Rajashekar S/o. Gadadh Doddappa @ G Doddappa <b>Vs</b> Shivu Nadanahalli S/o Ravi Nadhanalli	Eshappa Desai
<b>Cases listed below are adjourned due to Covid 19</b>				
7	P.C. 63/2016 (SUMMONS)	<b>15-02-2021</b>	Ms Shriram Transport Finance Co., Ltd., <b>Vs</b> Doulatha Khan So Khaseem Khan,	M. Amaregouda
8	C.C. 1289/2020 (SUMMONS)	<b>15-02-2021</b>	G Sathyanarayana S/o Ramanna <b>Vs</b> Sanna Maregouda S/o. Bettappa	BASAVARAJ MALIPATIL
9	C.C. 917/2012 (EVIDENCE)	<b>15-02-2021</b>	State of Karnataka <b>Vs</b> Manju	A.P.P. J.R.
10	C.C. 207/2013 (EVIDENCE)	<b>15-02-2021</b>	State of Karnataka <b>Vs</b> K.Govindareddy So Hanumanthareddy	A.P.P. M.A.G.
11	C.C. 327/2016 (EVIDENCE)	<b>15-02-2021</b>	Dilip So Jadob Gain <b>Vs</b> Hemendro Mandal So Haripad Mandal	SREEDHAR SESHADRIGIRI KULKARNI

**PRL CIVIL JUDGE AND JMFC, SINDHANUR**

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**II-Add. Civil Judge and JMFC, Sindhanur**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	Crl.Misc. 571/2017 (EVIDENCE)	<b>15-02-2021</b>	Smt.Pallavi W/o Shivakumar <b>Vs</b> R. Shivakumar S/o Shivanagouda	H. Ramanagouda
13	C.C. 446/2018 (EVIDENCE)	<b>15-02-2021</b>	State by Rural PS <b>Vs</b> Basavaraj S/o Timmanna	APP
14	C.C. 1053/2018 (EVIDENCE)	<b>15-02-2021</b>	Shama Begum W/o Usmansab <b>Vs</b> Rizwana Begum W/o Shamida Ali	BASAVARAJ MALIPATIL